

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 107
(IB)-694(PB)/2018

IN THE MATTER OF:

L & T Finance Ltd.

.... Applicant / petitioner

Vs

Zillion Infraprojects Pvt. Ltd.

.... Respondent

SECTION:

Under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 03.10.2018

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner:

Mr. Alok Bhachawat & Mr. Shailendra Singh, Advs.

For the respondent:

Mr. Naveen Sharma & Ms. Swati Bhushan Sharma, Advs.

ORDER

Ld. Counsel for the applicant states that the reply has been received and shall file rejoinder within one week.

List for further consideration on 14.11.2018.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

03.10.2018
Ritu Sharma